

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
(IB)-324(PB)/2020

IN THE MATTER OF:

Yes Bank Ltd	Applicant/petitioner
Vs.		
Niryat Sam Apparels (India) Pvt Ltd.	Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.02.2020

Coram:

SH. B. S. V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:Mr. Anush Raajan V., Ms. Mansi Gupta, Advs.
For the Respondent	:Mr. Jeevesh Nagrath Adv. for CD

ORDER

Parties are directed to file one page written submission along with annexures on the next date of hearing.

List on 02.03.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)